

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 01 of 2019

IN THE MATTER OF:

Mr. Ranjit Singh Gujral

...Appellant

Vs.

Competition Commission of India & Ors.

...Respondents

Present: For Appellant: - Mr. K.K. Sharma and Mr. R.S. Gujral, Advocates.

For Respondents: - Mr. G.R. Bhatia, Ms. Nidhi Singh and Mr. Arjun Nihal Singh, Advocates for R-2.

Mr. Rajiv Shukla, Ms. Shivani Kapoor and Mr. Gorang Goyal, Advocates for R-3.

O R D E R

17.05.2019— Mr. K.K. Sharma, learned counsel for the Appellant submits that the parties have settled the matter and prays for withdrawal of the appeal. Learned counsel for the Respondents has no objection to the same. In the circumstance, we dispose of the appeal as withdrawn.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice A.I.S. Cheema)
Member(Judicial)

(Kanthi Narahari)
Member(Technical)

Ar/g